

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **15.07.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Max Commercial pvt Ltd and Others

MAIN PETITION NUMBER : CA(CAA)/17(CHE)2023
CP(CAA)/44(CHE)2023

(IA/MA) APPLICATION NUMBERS

IA(CA)/83/2024

ORDER

Present: Ld. Counsel Shri. Naveen Kumar Murthi for the Applicants.

Shri. B Palani along with Counsel Ms. Sreekumari for OL.

None for RD.

Memo filed by the Applicants.

OL has already filed no objections.

Arguments heard.

Orders Reserved.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)